

(b) Kedarnath and Badrinath temples are not the protected monuments of Archaeological Survey of India (ASI), and no such study has been conducted. However, ASI has rendered technical advice to Sri Badrinath Kedarnath Temple Committee for conservation of Kedarnath Temple in October 2012, after a site visit by a Technical Team to Kedarnath.

**Measures to revive textile industry**

\*45. SHRI T.M. SELVAGANAPATHI: Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that Government is considering serious measures that will revive the textile industry and increase production, and if so, the details thereof;

(b) whether it is a fact that the textile industry has sought working capital at 4 per cent interest subvention to purchase cotton; and

(c) if so, the decision taken by Government in this regard?

THE MINISTER OF TEXTILES (DR. KAVURU SAMBA SIVA RAO): (a) The textile industry has been exhibiting overall growth including increase in production of major commodities such as cotton, yarn and fabric. There is also substantial increase in textile exports. The important schemes for enhancing this growth further are given in the Statement (*See below*).

(b) and (c) A section of textile industry has raised the issue of interest subvention in the working capital to purchase cotton. However no formal proposal has been received.

**Statement**

*List of the schemes run by government to encourage textile industry*

1. Technology Upgradation Fund Scheme (TUFS)
2. Restructured Technology Upgradation Fund Scheme (RTUFS)
3. Scheme for Integrated Textile Park (SITP)

4. Group Insurance Scheme for Powerloom Sector
5. Group Workshed Scheme for Powerloom Sector
6. Integrated Scheme for Powerloom Sector Development
7. Schemes for Technical Textiles
8. Catalytic Development Programme
9. Integrated Handlooms Development Scheme
10. Marketing and Export Promotion Scheme
11. Diversified Handloom Development Scheme
12. Mill Gate Price Scheme
13. Handloom Weavers' Comprehensive Welfare Scheme and
14. Revival, Reform and Restructuring Package for handloom Sector

**Welfare schemes for construction workers**

\*46. SHRI TAPAN KUMAR SEN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of construction workers in the country, as on date;
- (b) the State-wise details of construction workers registered under the Construction Workers' Welfare Scheme; and
- (c) the various social security schemes implemented for construction workers in the country?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI SIS RAM OLA):

(a) As per estimates of National Sample Survey (2009-10), there are about 4.46 crore building and other construction workers in the country.

(b) As per information received from State Governments, about one crore five lakh building and other construction workers are registered with the State